

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA (CAA)560/230-232/MB/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: MAJ Textiles Pvt Ltd

Section 230-232 of the Companies Act, 2013.

ORDER

25. **CA(CAA)/560/230-232/MB/2018**

The Company Scheme Application allowed.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)